

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 416 of 2020

IN THE MATTER OF:

Gulabchand Jain

...Appellant

Versus

Punjab National Bank & Anr.

...Respondents

Present:

For Appellant: Mr. Rajesh Bohra, Advocate.

For Respondents: Mr. Shivanshu, Advocate for R-1.

**Mr. Atul Sharma and Vikky Dang, Advocates with Mr.
R.D. Choudhary, IRP for R-2.**

O R D E R

(Through Virtual Mode)

03.09.2020: Due to paucity of time the matter could not be taken up for hearing. Post the appeal 'for hearing' on **29th September, 2020.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[V. P. Singh]
Member (Technical)**

**[Dr. Alok Srivastava]
Member (Technical)**

am/gc